

Name of the corporate debtor: BCC Infrastructures Private Limited															Date of commencement of CIRP: 17.01.2024				
Other Creditors																			
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any					
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC										
1	Catalyst Trusteeship Limited	04.03.2024	1,38,03,51,573.00	1,38,03,51,573.00	Secured	-	-												
	<b>TOTAL</b>		<b>1,38,03,51,573.00</b>	<b>1,38,03,51,573.00</b>		-	-		-	-	-	-	-						


